

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, YAMUNA NAGAR AT
JAGADHRI.**

OFFICE ORDER

In the interest of administration of Justice, the following duty roster shall be observed from 01.12.2021 to 25.12.2021 by the Courts at Headquarter, Yamuna Nagar and Sub Division, Bilaspur :-

Sr. No.	Name of The Officers	Designation	From	To
1.	Ms.Madhulika	ACJM	01.12.2021	01.12.2021
2.	Sh.Sumit Kumar Saini	JMIC	02.12.2021	05.12.2021
3.	Ms.Monika	CJM	06.12.2021	06.12.2021
4.	Sh.Udhay Partap	JMIC	07.12.2021	09.12.2021
5.	Sh.Rajvinder Singh	JMIC	10.12.2021	12.12.2021
6.	Ms.Shweta Sharma	JMIC	13.12.2021	16.12.2021
7.	Sh.Nimit Kumar	JMIC	17.12.2021	19.12.2021
8.	Sh.Rajat Verma	JMIC	20.12.2021	22.12.2021
9.	Dr. Mohini	JMIC	23.12.2021	25.12.2021

Sub Division Bilaspur

10.	Sh. Kanwal Kumar	SDJM	01.12.2021	07.12.2021
11.	Sh. Harish Sabbarwal	JMIC	08.12.2021	14.12.2021
12.	Sh. Kanwal Kumar	SDJM	15.12.2021	19.12.2021
13.	Sh. Harish Sabbarwal	JMIC	20.12.2021	25.12.2021

Note:

1. In case any officer on duty has to proceed on' leave on any working day (during court hours) or training on any day, the entire duty work shall be attended by the next Officer on duty. For the purpose of this roster, the duty hours shall commence on each day at 9.30 a.m sharp.
2. In case any officer on duty has to proceed on leave on any holiday or on a working day (after court hours), then he/she shall make suitable arrangement for duty work with some other Judicial Officer with prior permission of learned District & Sessions Judge, Yamuna Nagar, under intimation to the undersigned alongwith original consent of the concerned Judicial Magistrate.
3. The Magistrate on duty shall also perform the duty of protocol during his/her duty period under the supervision of undersigned/learned ACJM, Yamuna Nagar at Jagadhri.
4. The affidavits of the witnesses (deposing before learned Court of Sessions) pertaining to the sub division, Bilaspur shall be attested by the Duty Magistrate.

It is made clear that the affidavit of any person whose evidence is of formal

character as provided in Section 296 Cr.P.C be attested by respective Court/ Illaqa Magistrate.

(Monika)

Chief Judicial Magistrate
Yamuna Nagar at Jagadhri.

No. 893-907 Dated: 29/11/21.

Copy is forwarded to the followings:-

1. Ld. District & Sessions Judge, Yamuna Nagar at Jagadhri.
2. All the Ld. Judicial Magistrates, in this Sessions Division.
3. The Superintendent of Police, Yamuna Nagar.
4. The District Attorney, Yamuna Nagar.
5. The President, Bar Associations, Jagadhri/Bilaspur.

(Monika)

Chief Judicial Magistrate
Yamuna Nagar at Jagadhri.

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, YAMUNA NAGAR AT
JAGADHRI.**

OFFICE ORDER.


In compliance of directions issued by the HON'BLE SUPREME COURT OF INDIA in SLP (CRL) No. 5073 of 2011 titled as State of Karnataka by Nonavinakere Police Versus. Shivanna @ Tarkari Shivanna, it is hereby ordered that statement under Section 164 Cr.P.C. Of victims of rape cases shall be recorded by the lady Judicial Magistrate, as per roster given below w.e.f. 01.12.2021 to 25.12.2021:

Ms.Madhulika	ACJM, Jagadhri	01.12.2021 To 05.12.2021
Ms.Monika	CJM, Jagadhri	06.12.2021 To 10.12.2021
Ms.Shweta Sharma	JMIC, Jagadhri	11.12.2021 To 18.12.2021
Dr. Mohini	JMIC, Jagadhri	19.12.2021 To 25.12.2021

It is also mentioned here that the lady Judicial Magistrate, posted at Yamuna nagar Sessions Division shall entertain the applications in rape cases pertaining to the police stations City Yamuna Nagar, GRP and RPF Jagadhri, City Jagadhri, HUDA Sector-17, Farakpur, Chhappar, Buria, Jathlana, Sadar Yamuna Nagar, Sadar Jagadhri, Radaur, Women Police Station, Gandhi Nagar.

If any of the Lady Judicial Magistrates mentioned in the aforesaid order proceed on casual leave, then duty work shall be performed by the next Lady Judicial Magistrate (on duty) on that working day. However, in case any officer on duty has to proceed on station leave on any working day (after court hours) or on a holiday, then she shall make suitable arrangement for duty work, with some other Lady Judicial Officer with prior permission of Learned District & Sessions Judge, Yamuna Nagar, under intimation to the undersigned along with original consent of the concerned Judicial Magistrate.

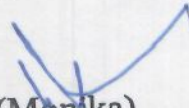
It is further clarified that if all the lady Judicial Magistrates are on leave, then the statement u/s 164 Cr.P.C. shall be recorded by the Duty Magistrate as per general duty roster.


(Monika)
Chief Judicial Magistrate
Yamuna Nagar at Jagadhri.

No. 893-907 Dated: 29/11/21.

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5. The President, Bar Associations, Jagadhri/Bilaspur.


(Monika)
Chief Judicial Magistrate
Yamuna Nagar at Jagadhri.